



PR No. 20/2012

Order in respect of Shri Mahendra C. Shah and Mrs. Hasu M. Shah in the matter of Karuna Cables Limited

Shri Rajeev Kumar Agarwal, Whole Time Member, SEBI, has passed an order dated February 14, 2012, in the matter of Karuna Cables Limited, disposing off the Show Cause Notice issued to Shri Mahendra C. Shah and Mrs. Hasu M. Shah.

The full text of the [order](#) is available on the website: www.sebi.gov.in

Mumbai

February 17, 2012